

Annexure-2

Name of the Corporate Debtor: Khator Fibre and Fabrics Limited Date of commencement of liquidation: 28.07.2022; List of Stakeholders as on: 28.03.2024

List of unsecured financial creditors
(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted			Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee						% share in total amount of claims admitted
1	Mrs. Arti Pradip Shah	Pursuant to amendment under IBBI (Liquidation Process) Regulation, 2022, the liquidator has collated the claim which was submitted during CIRP, but not during liquidation process.	2,000,000.00	2,000,000.00	Unsecured	-	1%	-	-	-	-	The amount of claim has been admitted based on the audited Financial Statements as on 31st March, 2019
2	Mr. Pradip Chimanlal Shah, HUF	Pursuant to amendment under IBBI (Liquidation Process) Regulation, 2022, the liquidator has collated the claim which was submitted during CIRP, but not during liquidation process.	3,000,000.00	3,000,000.00	Unsecured	-	2%	-	-	-	-	The amount of claim has been admitted based on the audited Financial Statements as on 31st March, 2019
TOTAL			5,000,000.00	5,000,000.00		-	3%	-	-	-	-	